## NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/207/2016

NAME OF THE PETITIONER(S)

: Accel Limited

NAME OF THE RESPONDENT(S)

: Accel Frontline Limited & 8 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

R. PARTHASARATHY

ARMINAV PARTHASARATHY

NEELU MOMAN

G. Abmon

R143-7

2 THRITAMBAK KANNAN 3. K. howthern Kumar

Counsel for Peti Honer

## **ORDER**

Counsels representing both the parties present. Both the counsels submitted that they need more time to report on the settlement between the parties. Time extended at request with a liberty to approach the Bench earlier if the settlement is concluded prior to the said date. Put up on 30.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Taria) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)